

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 08, 2013

No. 252 /DR(S)/2013

Sri **Vijay Kumar Vishwakarma**, Judicial Magistrate, First Class, Chitrakoot to be Additional Civil Judge, Junior Division, Sultanpur.

No. 253 /DR(S)/2013

Sri **Satyendra Prakash Pandey**, Additional Civil Judge, Junior Division, Deoria is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deorai vice Sri Abhishek Kumar Chaturvedi.

No. 254 /DR(S)/2013

Sri **Abhishek Kumar Chaturvedi**, Judicial Magistrate, First Class, Deoria to be Additional Civil Judge, Junior Division, Varanasi.

No. 255 /DR(S)/2013

Smt. **Seema Verma**, Additional Civil Judge, Junior Division, Varanasi to be Additional Civil Judge, Junior Division, Bulandshahar.

No. 256 /DR(S)/2013

Smt. **Nisha Jha**, Additional Civil Judge, Junior Division, Bulandshahar to be Additional Civil Judge, Junior Division, Varanasi.

No. 257 /DR(S)/2013

Sri **Vikash Singh**, Additional Civil Judge, Junior Division, Varanasi to be Additional Civil Judge, Junior Division, Bahraich.

No. 258 /DR(S)/2013

Sri **Vineet Narain Pandey**, Additional Civil Judge, Junior Division, Bahraich to be Additional Civil Judge, Junior Division, Banda.

No. 259 /DR(S)/2013

Km. **Purnima Sagar**, Additional Civil Judge, Junior Division, Banda to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 260 /DR(S)/2013

Smt. **Shagun Panwar**, Additional Civil Judge, Junior Division, Deoria to be Additional Civil Judge, Junior Division, Meerut.

No. 261 /DR(S)/2013

Sri **Yogesh Kumar-II**, Additional Civil Judge, Junior Division, Deoria to be Civil Judge, Junior Division, Sardhana (Meerut) vice Sri Ramesh Chand-II.

No. 262 /DR(S)/2013

Sri **Ramesh Chand-II**, Civil Judge, Junior Division, Sardhana (Meerut) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Surendra Kumar Rai.

No. 263 /DR(S)/2013

Sri **Surendra Kumar Rai**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Mehrauni (Lalitpur) vice Sri Rahul Singh-I.

No. 264 /DR(S)/2013

Sri **Rahul Singh-I**, Civil Judge, Junior Division, Mehrauni (Lalitpur) to be Civil Judge, Junior Division, Jhansi vice Sri Arun Kumar-II.

No. 265 /DR(S)/2013

Sri **Arun Kumar-II**, Civil Judge, Junior Division, Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Sri Mohammad Azad.

No. 266 /DR(S)/2013

Sri **Mohammad Azad**, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge, Junior Division, Jhansi.

No. 267 /DR(S)/2013

Smt. **Sarvottama Nagesh**, Additional Civil Judge, Junior Division, Jhansi to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 268 /DR(S)/2013

Sri **Jagannath**, Additional Civil Judge, Junior Division, Ghaziabad to be Additional Civil Judge, Junior Division, Ghazipur.

No. 269 /DR(S)/2013

Sri **Anand Priya Gautam**, Additional Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Moradabad.

No. 270 /DR(S)/2013

Sri **Prem Shankar**, Additional Civil Judge, Junior Division, Moradabad to be Civil Judge, Junior Division, Chhibramau (Kannauj) vice Sri Ranveer Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhibramau (Kannauj).

No. 271 /DR(S)/2013

Sri **Ranveer Singh**, Civil Judge, Junior Division, Chhibramau (Kannauj) to be Additional Civil Judge, Junior Division, Chandausi (Moradabad).

No. 272 /DR(S)/2013

Sri **Pramod Kumar Singh-II**, Additional Civil Judge, Junior Division, Chandausi (Moradabad) to be Civil Judge, Junior Division, Chandausi (Moradabad) vice Smt. Sneh Lata Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandausi (Moradabad).

No. 273 /DR(S)/2013

Smt. **Sneh Lata Singh**, Civil Judge, Junior Division, Chandausi (Moradabad) to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 274 /DR(S)/2013

Smt. **Nirmala**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Mohammad Quamar.

No. 275 /DR(S)/2013

Sri **Mohammad Quamar**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Auraiya vice Sri Pradeep Kumar Mishra.

No. 276 /DR(S)/2013

Sri **Pradeep Kumar Mishra**, Civil Judge, Junior Division, Auraiya is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Auraiya vice Sri Sumit Premi.

No. 277 /DR(S)/2013

Sri **Sumit Premi**, Judicial Magistrate, First Class, Auraiya to be Additional Civil Judge, Junior Division, Najibabad (Bijnor).

No. 278 /DR(S)/2013

Sri **Sharad Kumar Chaudhary**, Additional Civil Judge, Junior Division, Najibabad (Bijnor) to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 279 /DR(S)/2013

Sri **Prabodh Kumar**, Additional Civil Judge, Junior Division, Faizabad to be Additional Civil Judge, Junior Division, Chhibramau (Kannauj).

No. 280 /DR(S)/2013

Smt. **Renu Singh**, Additional Civil Judge, Junior Division, Farrukhabad to be Civil Judge, Junior Division (Hawali), Farrukhabad vice Sri Rahul Anand.

No. 281 /DR(S)/2013

Sri **Rahul Anand**, Civil Judge, Junior Division (Hawali), Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Farrukhabad vice Sri Omvir Singh-II.

No. 282 /DR(S)/2013

Sri **Omvir Singh-II**, Judicial Magistrate, First Class, Farrukhabad to be Civil Judge, Junior Division (City), Farrukhabad vice Sri Bhartendu Prakash Gupta.

No. 283 /DR(S)/2013

Sri **Bhartendu Prakash Gupta**, Civil Judge, Junior Division (City), Farrukhabad to be Civil Judge, Junior Division, Chandauli vice Sri Anil Kumar-VI.

No. 284 /DR(S)/2013

Sri **Anil Kumar-VI**, Civil Judge, Junior Division, Chandauli to be Civil Judge, Junior Division (South), Unnao vice Sri Prem Prakash.

No. 285 /DR(S)/2013

Sri **Prem Prakash**, Civil Judge, Junior Division (South), Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Unnao vice Sri Ajay Vikram Singh.

No. 286 /DR(S)/2013

Sri **Ajay Vikram Singh**, Judicial Magistrate, First Class, Unnao to be Civil Judge, Junior Division (North), Unnao vice Sri Ramesh Kushwaha.

No. 287 /DR(S)/2013

Sri **Ramesh Kushwaha**, Civil Judge, Junior Division (North), Unnao to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

No. 288 /DR(S)/2013

Sushri **Lovey Yadav**, Additional Civil Judge, Junior Division, Nagina (Bijnor) to be Civil Judge, Junior Division, Nagina (Bijnor) vice Sri Parashu Ram.

No. 289 /DR(S)/2013

Sri **Parashu Ram**, Civil Judge, Junior Division, Nagina (Bijnor) to be Civil Judge, Junior Division (West), Ballia vice Smt. Tarkeshwari Singh.

No. 290 /DR(S)/2013

Smt. **Tarkeshwari Singh**, Civil Judge, Junior Division (West), Ballia to be Additional Civil Judge, Junior Division, Ballia.

No. 291 /DR(S)/2013

Sri **Hari Ram**, Additional Civil Judge, Junior Division, Fatehpur to be Additional Civil Judge, Junior Division, Bansi (Siddharth Nagar).

No. 292 /DR(S)/2013

Sri **Manoj Kumar-II**, Additional Civil Judge, Junior Division, Fatehpur to be Civil Judge, Junior Division, Puwayan (Shahjahanpur) vice Sri Mahendra Kumar Rawat.

No. 293 /DR(S)/2013

Sri **Mahendra Kumar Rawat**, Civil Judge, Junior Division, Puwayan (Shahjahanpur) to Additional Civil Judge, Junior Division, Ghazipur.

No. 294 /DR(S)/2013

Sri **Devendra Nath Goswami**, Additional Civil Judge, Junior Division, Ghazipur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghazipur vice Smt. Archana Yadav.

No. 295 /DR(S)/2013

Smt. **Archana Yadav**, Judicial Magistrate, First Class, Ghazipur to be Additional Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar).

No. 296 /DR(S)/2013

Sri **Rajesh Kumar Mishra**, Additional Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) to be Civil Judge, Junior Division, Purwa (Unnao) vice Sri Vineet Kumar Vaswani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 297 /DR(S)/2013

Sri **Vineet Kumar Vaswani**, Civil Judge, Junior Division, Purwa (Unnao) to be Additional Civil Judge, Junior Division, Azamgarh.

No. 298 /DR(S)/2013

Sri **Hemant Kumar Kushwaha**, Additional Civil Judge, Junior Division, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant court.

No. 299 /DR(S)/2013

Sri **Bhartendra Singh**, Additional Civil Judge, Junior Division, Gorakhpur to be Civil Judge, Junior Division, Ghatampur (Ramabai Nagar/Kanpur Dehat) vice Sri Yashpal.

No. 300 /DR(S)/2013

Sri **Yashpal**, Civil Judge, Junior Division, Ghatampur (Ramabai Nagar/Kanpur Dehat) to be Additional Civil Judge, Junior Division, Hardoi.

No. 301 /DR(S)/2013

Sri **Shyam Babu**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 302 /DR(S)/2013

Sri **Anand Shukla**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Faizabad.

No. 303 /DR(S)/2013

Sri **Sushil Kumar-V**, Additional Civil Judge, Junior Division, Faizabad is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 304 /DR(S)/2013

Sri **Rajeev Saran**, Metropolitan Magistrate, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Satya Pal Singh Premi.

No. 305 /DR(S)/2013

Sri **Satya Pal Singh Premi**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division, Tanda sitting at Ambedkar Nagar at Akbarpur vice Sri Raghvendra Mani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tanda (Ambedkar Nagar).

No. 306 /DR(S)/2013

Sri **Raghvendra Mani**, Civil Judge, Junior Division, Tanda sitting at Ambedkar Nagar at Akbarpur to be Additional Civil Judge, Junior Division, Hathras.

No. 307 /DR(S)/2013

Sri **Sandeep Chaudhary**, Additional Civil Judge, Junior Division, Hathras is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 308 /DR(S)/2013

Sri **Mohammad Firoz**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Lucknow.

No. 309 /DR(S)/2013

Sri **Vimal Tripathi**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 310 /DR(S)/2013

Sri **Kuldeep Singh-II**, Metropolitan Magistrate, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Ashok Kumar Singh-VIII.

No. 311 /DR(S)/2013

Sri **Ashok Kumar Singh-VIII**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 312 /DR(S)/2013

Smt. **Nitya Pandey**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Alok Kumar Singh.

No. 313 /DR(S)/2013

Sri **Alok Kumar Singh**, Judicial Magistrate, First Class, Shahjahanpur to be Special Judicial Magistrate, First Class, Ghaziabad (For trying cases relating to C.B.I.Cases) established under Notification No. 1686/VIII-Nyaya-2-2001-739/87 T.C.-II dated 28.12.2001 vice Smt. Priti Singh-II.

No. 314 /DR(S)/2013

Smt. **Priti Singh-II**, Special Judicial Magistrate, First Class (C.B.I.), Ghaziabad to be Additional Civil Judge, Junior Division, Lucknow.

No. 315 /DR(S)/2013

Sri **Virat Shiromani**, Additional Civil Judge, Junior Division, Lucknow to be Additional Civil Judge, Junior Division, Basti.

No. 316 /DR(S)/2013

Sri **Harish Kumar-II**, Additional Civil Judge, Junior Division, Gorakhpur to be Additional Civil Judge, Junior Division, Saidpur (Ghazipur).

No. 317 /DR(S)/2013

Sri **Bhoola Ram**, Additional Civil Judge, Junior Division, Hathras to be Additional Civil Judge, Junior Division, Azamgarh.

No. 318 /DR(S)/2013

Sri **Mradanshu Kumar**, Additional Civil Judge, Junior Division, Hathras to be Additional Civil Judge, Junior Division, Gonda.

No. 319 /DR(S)/2013

Smt. **Poonam**, Civil Judge, Junior Division, Jalaun at Orai is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Shri Krishna Chandra Singh.

No. 320 /DR(S)/2013

Sri **Shri Krishna Chandra Singh**, Judicial Magistrate, First Class, Gonda to be Additional Civil Judge, Junior Division, Gonda.

No. 321 /DR(S)/2013

Sri **Manish Nigam**, Judicial Magistrate, First Class, Jalaun at Orai to be Additional Civil Judge, Junior Division, Gonda.

No. 322 /DR(S)/2013

Sri **Sunil Kumar-II**, Additional Civil Judge, Junior Division, Kannauj to be Additional Civil Judge, Junior Division, Azamgarh.

No. 323 /DR(S)/2013

Sri **Ravi Kumar Diwakar**, Additional Civil Judge, Junior Division, Azamgarh to be Additional Civil Judge, Junior Division, Sultanpur.

No. 324 /DR(S)/2013

Smt. **Rachna**, Additional Civil Judge, Junior Division, Kannauj to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 325 /DR(S)/2013

Sri **Rahul Singh-II**, Additional Civil Judge, Junior Division, Ghaziabad to be Additional Civil Judge, Junior Division, Ghazipur.

No. 326 /DR(S)/2013

Sri **Vijay Kumar Singh**, Additional Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna).

No. 327 /DR(S)/2013

Sri **Ritish Sachdeva**, Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) to be Civil Judge, Junior Division, Tilhar (Shahjahanpur) vice Sri Mohinder Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tilhar (Shahjahanpur).

No. 328 /DR(S)/2013

Sri **Mohinder Kumar**, Civil Judge, Junior Division, Tilhar (Shahjahanpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat vice Sri Sanjay Chaudhary.

No. 329 /DR(S)/2013

Sri **Sanjay Chaudhary**, Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat to be Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat.

No. 330 /DR(S)/2013

Sri **Anurag Kureel**, Additional Civil Judge, Junior Division, Ramabai Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Smt. Ekta Verma.

No. 331 /DR(S)/2013

Smt. **Ekta Verma**, Judicial Magistrate, First Class, Rae Bareli to be Judicial Magistrate, First Class, Rae Bareli vice Sri Ashok Kumar Dubey-II.

No. 332 /DR(S)/2013

Sri **Ashok Kumar Dubey-II**, Judicial Magistrate, First Class, Rae Bareli to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 333 /DR(S)/2013

Sri **Sanjay Kumar-V**, Additional Civil Judge, Junior Division, Rae Bareli to be Additional Civil Judge, Junior Division, Pilibhit.

No. 334 /DR(S)/2013

Sri **Prabodh Kumar Verma**, Additional Civil Judge, Junior Division, Kanshi Ram Nagar to be Civil Judge, Junior Division, Garotha (Jhansi) vice Sri Manoj Kumar Jatav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garotha (Jhansi).

No. 335 /DR(S)/2013

Sri **Manoj Kumar Jatav**, Civil Judge, Junior Division, Garotha (Jhansi) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Smt. Seema Singh.

No. 336 /DR(S)/2013

Smt. **Seema Singh**, Judicial Magistrate, First Class, Hathras is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 337 /DR(S)/2013

Sri **Chandra Mohan Mishra**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 338 /DR(S)/2013

Sri **Nusrat Khan**, Additional Civil Judge, Junior Division, Kanpur Nagar to be Civil Judge, Junior Division (Hawali), Aligarh vice Smt. Archana Rani.

No. 339 /DR(S)/2013

Smt. **Archana Rani**, Civil Judge, Junior Division (Hawali) to be Civil Judge, Junior Division, Deoband (Saharanpur) vice Krishna Kumar Singh-II.

No. 340 /DR(S)/2013

Sri **Krishna Kumar Singh-II**, Civil Judge, Junior Division, Deoband (Saharanpur) to be Civil Judge, Junior Division, Shikohabad (Firozabad) sitting at Firozabad vice Smt. Shalini Sagar.

No. 341 /DR(S)/2013

Smt. **Shalini Sagar**, Civil Judge, Junior Division, Shikohabad (Firozabad) to be Additional Civil Judge, Junior Division, Shikohabad (Firozabad) sitting at Firozabad.

No. 342 /DR(S)/2013

Sri **Talewar Singh**, Additional Civil Judge, Junior Division, Shikohabad (Firozabad) to be Civil Judge, Junior Division, Bansi (Siddharth Nagar) vice Sri Pankaj Jaiswal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharth Nagar).

No. 343 /DR(S)/2013

Sri **Pankaj Jaiswal**, Civil Judge, Junior Division, Bansi (Siddharth Nagar) to be Civil Judge, Junior Division, Banda vice Smt. Abha Pal.

No. 344 /DR(S)/2013

Smt. **Abha Pal**, Civil Judge, Junior Division, Banda to be Additional Civil Judge, Junior Division, Sitapur.

No. 345 /DR(S)/2013

Sri **Parvind Kumar**, Judicial Magistrate, First Class, Kushinagar at Padrauna to be Civil Judge, Junior Division, Jalaun (Jalaun at Orai) vice Sri Mohan Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai).

No. 346 /DR(S)/2013

Sri **Mohan Kumar**, Civil Judge, Junior Division, Jalaun (Jalaun at Orai) to be Additional Civil Judge, Junior Division, Azamgarh.

No. 347 /DR(S)/2013

Smt. **Bushra Adil Rizvi**, Additional Civil Judge, Junior Division, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gautam Buddha Nagar vice Smt. Sudha.

No. 348 /DR(S)/2013

Smt. **Sudha**, Judicial Magistrate, First Class, Gautam Buddha Nagar to be Additional Civil Judge, Junior Division, Mathura.

No. 349 /DR(S)/2013

Sri **Bhupendra Pratap**, Additional Civil Judge, Junior Division, Mathura to be Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) vice Sri Vineet Chaudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi (Lakhimpur Kheri).

No. 350 /DR(S)/2013

Sri **Vineet Chaudhary**, Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Azamgarh vice Sri Santosh Kumar Yadav.

No. 351 /DR(S)/2013

Sri **Santosh Kumar Yadav**, Judicial Magistrate, First Class, Azamgarh to be Civil Judge, Junior Division, Azamgarh vice Sri Mahendra Kumar-I.

No. 352 /DR(S)/2013

Sri **Mahendra Kumar-I**, Civil Judge, Junior Division, Azamgarh to be Additional Civil Judge, Junior Division, Azamgarh.

No. 353 /DR(S)/2013

Sri **Asif Iqbal Rizvi**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Atul Chaudhary.

No. 354 /DR(S)/2013

Sri **Atul Chaudhary**, Civil Judge, Junior Division, Khalilabad sitting at Basti is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Smt. Alaka Yadav.

No. 355 /DR(S)/2013

Smt. **Alaka Yadav**, Judicial Magistrate, First Class, Basti to be Additional Civil Judge, Junior Division, Basti.

No. 356 /DR(S)/2013

Smt. **Reema Malhotra**, Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Junior Division, Tilhar (Shahjahanpur).

No. 357 /DR(S)/2013

Sri **Yashwant Kumar Saroj**, Additional Civil Judge, Junior Division, Lucknow to be Civil Judge, Junior Division, Maudaha (Hamirpur) vice Suresh Kumar.

No. 358 /DR(S)/2013

Sri **Suresh Kumar**, Civil Judge, Junior Division, Maudaha (Hamirpur) to be Additional Civil Judge, Junior Division, Barabanki.

No. 359 /DR(S)/2013

Sri **Harendra Nath**, Additional Civil Judge, Junior Division, Barabanki to be Additional Civil Judge, Junior Division, Unnao.

No. 360 /DR(S)/2013

Smt. **Poonam Karanwal**, Additional Civil Judge, Junior Division, Unnao to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

No. 361 /DR(S)/2013

Sri **Sheelvant**, Additional Civil Judge, Junior Division, Nagina (Bijnor) to be Additional Civil Judge, Junior Division, Azamgarh.

No. 362 /DR(S)/2013

Sri **Shailendra Yadav**, Judicial Magistrate, First Class, Maharajganj to be Additional Civil Judge, Junior Division, Unnao.

No. 363 /DR(S)/2013

Sri **Mahendra Kumar-II**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division, at tehsil Faridpur district Bareilly in the newly created court under G.O. No. C.M. 167/VII-Nyay-2-2010-202(43)/76, dated 14.02.2011.

No. 364 /DR(S)/2013

Sri **Harish Chandra**, Judicial Magistrate, First Class, Mahoba to be Civil Judge, Junior Division, Mahoba vice Sri Ramanand.

No. 365 /DR(S)/2013

Sri **Ramanand**, Civil Judge, Junior Division, Mahoba to be Civil Judge, Junior Division, Mohammadabad (Ghazipur) vice Sri Ombir.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadabad (Ghazipur).

No. 366 /DR(S)/2013

Sri **Ombir**, Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Civil Judge, Junior Division, Hathras vice Sri Hemant Kumar-II.

No. 367 /DR(S)/2013

Sri **Hemant Kumar-II**, Civil Judge, Junior Division, Hathras to be Civil Judge, Junior Division, Charkhari (Mahoba) in the vacant court.

No. 368 /DR(S)/2013

Sri **Nirbhay Prakash**, Additional Civil Judge, Junior Division, Mau to be Civil Judge, Junior Division, Mohammadabad Gohana sitting at Mau vice Sri Rahul Dubey.

No. 369 /DR(S)/2013

Sri **Rahul Dubey**, Civil Judge, Junior Division, Mohammadabad Gohana (Mau) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau vice Sri Arun Kumar Rai.

No. 370 /DR(S)/2013

Sri **Arun Kumar Rai**, Judicial Magistrate, First Class, Mau to be Civil Judge, Junior Division (Hawali), Faizabad vice Avanish Kumar Pandey.

No. 371 /DR(S)/2013

Sri **Avanish Kumar Pandey**, Civil Judge, Junior Division (Hawali), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Smt. Parul Panwar.

No. 372 /DR(S)/2013

Smt. **Parul Panwar**, Judicial Magistrate, First Class, Faizabad to be Civil Judge, Junior Division, Gautam Buddha Nagar vice Sri Anupam Shaury.

No. 373 /DR(S)/2013

Sri **Anupam Shaury**, Civil Judge, Junior Division, Gautam Buddha Nagar to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 374 /DR(S)/2013

Sri **Ravi Prakash Sahu**, Additional Civil Judge, Junior Division, Mau to be Additional Civil Judge, Junior Division, Lucknow.

No. 375 /DR(S)/2013

Sri **Vimal Verma**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Neelu Mainwal.

No. 376 /DR(S)/2013

Smt. **Neelu Mainwal**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Lucknow.

No. 377 /DR(S)/2013

Sri **Vijay Kumar Gupta-II**, Additional Civil Judge, Junior Division, Lucknow to be Civil Judge, Junior Division, Bansaon (Gorakhpur) vice Sri Krishna Kumar-V.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansaon (Gorakhpur).

No. 378 /DR(S)/2013

Sri **Krishna Kumar-V**, Civil Judge, Junior Division, Bansaon (Gorakhpur) to be Civil Judge, Junior Division, Rae Bareli vice Sushri Poonam Trivedi.

No. 379 /DR(S)/2013

Sushri **Poonam Trivedi**, Civil Judge, Junior Division, Rae Bareli to be Civil Judge, Junior Division, Dalmau sitting at Rae Bareli vice Sushri Poornima Pathak.

No. 380 /DR(S)/2013

Sushri **Poornima Pathak**, Civil Judge, Junior Division, Dalmau sitting at Rae Bareli is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Smt. Yasmin Akbar.

No. 381 /DR(S)/2013

Smt. **Yasmin Akbar**, Metropolitan Magistrate, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Devendra Nath Singh.

No. 382 /DR(S)/2013

Sri **Devendra Nath Singh**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division (Koil), Aligarh vice Manoj Kumar Siddhu.

No. 383 /DR(S)/2013

Sri **Manoj Kumar Siddhu**, Civil Judge, Junior Division (Koil), Aligarh to be Civil Judge, Junior Division, Moth (Jhansi) vice Sri Lokesh Varun.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moth (Jhansi).

No. 384 /DR(S)/2013

Sri **Lokesh Varun**, Civil Judge, Junior Division, Moth (Jhansi) to be Civil Judge, Junior Division, Baghpat vice Sri Arvind Vikas.

No. 385 /DR(S)/2013

Sri **Arvind Vikas**, Civil Judge, Junior Division, Baghpat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Sushri Sweta Verma.

No. 386 /DR(S)/2013

Sushri **Sweta Verma**, Judicial Magistrate, First Class, Agra to be Additional Civil Judge, Junior Division, Agra.

No. 387 /DR(S)/2013

Sri **Satyendra Kumar Lal**, Additional Civil Judge, Junior Division, Agra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Sushri Sunita Singh Nagore.

No. 388 /DR(S)/2013

Sushri **Sunita Singh Nagore**, Judicial Magistrate, First Class, Agra to be Additional Civil Judge, Junior Division, Agra.

No. 389 /DR(S)/2013

Smt. **Shikha Rani Jaiswal**, Additional Civil Judge, Junior Division, Mirzapur to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 390 /DR(S)/2013

Sri **Himanshu Kumar Singh**, Additional Civil Judge, Junior Division, Muzaffar Nagar to be Additional Civil Judge, Junior Division, Rampur.

No. 391 /DR(S)/2013

Smt. **Alka Bharti**, Additional Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffar Nagar vice Sri Vimal Prakash Arya.

No. 392 /DR(S)/2013

Sri **Vimal Prakash Arya**, Judicial Magistrate, First Class, Muzaffar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Sunil Prasad.

No. 393 /DR(S)/2013

Sri **Sunil Prasad**, Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) to be Civil Judge, Junior Division, Hamirpur vice Sri Shri Pal Singh.

No. 394 /DR(S)/2013

Sri **Shri Pal Singh**, Civil Judge, Junior Division, Hamirpur to be Additional Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri).

No. 395 /DR(S)/2013

Smt. **Pratibha Narayan**, Additional Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) to be Civil Judge, Junior Division (Hawali), Bareilly vice Sri Abhishek Sinha.

No. 396 /DR(S)/2013

Sri **Abhishek Sinha**, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Prashant Kumar-I.

No. 397 /DR(S)/2013

Sri **Prashant Kumar-I**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Bareilly.

No. 398 /DR(S)/2013

Smt. **Aparna Dev**, Additional Civil Judge, Junior Division, Bareilly to be Additional Civil Judge, Junior Division, Basti.

No. 399 /DR(S)/2013

Sri **Dinesh Pratap Singh**, Additional Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pratapgarh vice Sri Ram Bilas Prasad.

No. 400 /DR(S)/2013

Sri **Ram Bilas Prasad**, Judicial Magistrate, First Class, Pratapgarh to be Civil Judge, Junior Division, Pratapgarh vice Smt. Sangita Kumari.

No. 401 /DR(S)/2013

Smt. **Sangita Kumari**, Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Jitendra Singh-II.

No. 402 /DR(S)/2013

Sri **Jitendra Singh-II**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge, Junior Division, Budaun.

No. 403 /DR(S)/2013

Sri **Dhirendra Singh**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 404 /DR(S)/2013

Sri **Kuldeep Singh-I**, Additional Civil Judge, Junior Division, Ghaziabad to be Additional Civil Judge, Junior Division, Ghazipur.

No. 405 /DR(S)/2013

Sri **Tendra Pal**, Additional Civil Judge, Junior Division, Ghazipur to be Civil Judge, Junior Division, Ghazipur vice Nishant Dev.

No. 406 /DR(S)/2013

Sri **Nishant Dev**, Civil Judge, Junior Division, Ghazipur to be Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) vice Sri Siddhartha Kumar Wagav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hasanpur (Jyotibaphule Nagar).

No. 407 /DR(S)/2013

Sri **Siddhartha Kumar Wagav**, Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) to be Civil Judge, Junior Division, Balrampur vice Sri Farrukh Inam Siddiqui.

No. 408 /DR(S)/2013

Sri **Farrukh Inam Siddiqui**, Civil Judge, Junior Division, Balrampur to be Additional Civil Judge, Junior Division, Balrampur.

No. 409 /DR(S)/2013

Sri **Vijay Kumar Katiyar**, Additional Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division, Chakia (Chandauli) vice Sri Munna Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chakia (Chandauli).

No. 410 /DR(S)/2013

Sri **Munna Prasad**, Civil Judge, Junior Division, Chakia (Chandauli) to be Civil Judge, Junior Division, Kayamganj (Farrukhabad) vice Sri Kamal Deep.

No. 411 /DR(S)/2013

Sri **Kamal Deep**, Civil Judge, Junior Division, Kayamganj (Farrukhabad) to be Additional Civil Judge, Junior Division, Chandausi (Moradabad).

No. 412 /DR(S)/2013

Sri **Sanjay K. Lal**, Additional Civil Judge, Junior Division, Chandausi (Moradabad) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chandauli vice Sri Rajnesh Kumar.

No. 413 /DR(S)/2013

Sri **Rajnesh Kumar**, Judicial Magistrate, First Class, Chandauli to be Additional Civil Judge, Junior Division, Chandauli.

No. 414 /DR(S)/2013

Sri **Lokesh Nagar**, Additional Civil Judge, Junior Division, Chandauli to be Additional Civil Judge, Junior Division, Khurja (Bulandshahar).

No. 415 /DR(S)/2013

Sri **Shiva Nand**, Additional Civil Judge, Junior Division, Khurja (Bulandshahar) to be Additional Civil Judge, Junior Division, Bulandshahar.

No. 416 /DR(S)/2013

Smt. **Kiran Gond**, Additional Civil Judge, Junior Division, Bulandshahar to be Additional Civil Judge, Junior Division, Varanasi.

No. 417 /DR(S)/2013

Sri **Anil Kumar-XII**, Additional Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Amit Kumar Singh.

No. 418 /DR(S)/2013

Sri **Amit Kumar Singh**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge, Junior Division, Deoband (Saharanpur).

No. 419 /DR(S)/2013

Smt. **Chanchal**, Additional Civil Judge, Junior Division, Deoband (Saharanpur) to be Additional Civil Judge, Junior Division, Shikohabad sitting at Firozabad.

No. 420 /DR(S)/2013

Sri **Tribhuvan Nath**, Additional Civil Judge, Junior Division, Shikohbad sitting at Firozabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Sri Kamala Pati-II.

No. 421 /DR(S)/2013

Sri **Kamala Pati-II**, Judicial Magistrate, First Class, Ballia to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 422 /DR(S)/2013

Smt. **Pragya Singh**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur vice Sri Vikas.

No. 423 /DR(S)/2013

Sri **Vikas**, Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge, Junior Division, Varanasi.

No. 424 /DR(S)/2013

Sri **Swatantra Prakash**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Lucknow.

No. 425 /DR(S)/2013

Sri **Sanjay Kumar-VI**, Additional Civil Judge, Junior Division, Lucknow to be Additional Civil Judge, Junior Division, Bansaon (Gorakhpur).

No. 426 /DR(S)/2013

Sri **Ghanendra Kumar**, Additional Civil Judge, Junior Division, Bansaon (Gorakhpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Raghuvir Singh Rathore.

No. 427 /DR(S)/2013

Sri **Raghuvir Singh Rathore**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge, Junior Division, Aligarh.

No. 428 /DR(S)/2013

Sri **Nishant Maan**, Additional Civil Judge, Junior Division, Aligarh to be Additional Civil Judge, Junior Division, Allahabad.

No. 429 /DR(S)/2013

Sri **Abhay Pratap Singh-II**, Additional Civil Judge, Junior Division, Allahabad to be Additional Civil Judge, Junior Division, Mathura.

No. 430 /DR(S)/2013

Smt. **Meera Gothwal**, Additional Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Ashok Kumar Srivastava.

No. 431 /DR(S)/2013

Sri **Ashok Kumar Srivastava**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge, Junior Division, Faizabad.

No. 432 /DR(S)/2013

Sri **Vinay Kumar-II**, Additional Civil Judge, Junior Division, Rae Bareli to be Additional Civil Judge, Junior Division, Mathura.

No. 433 /DR(S)/2013

Sri **Satyendra Singh**, Additional Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat.

No. 434 /DR(S)/2013

Sri **Arvind Verma**, Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat to be Additional Civil Judge, Junior Division, Rampur.

No. 435 /DR(S)/2013

Sri **Sanjay Kumar Singh-II**, Additional Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sri Azad Singh.

No. 436 /DR(S)/2013

Sri **Azad Singh**, Judicial Magistrate, First Class, Rampur to be Civil Judge, Junior Division, Rampur vice Sri Sita Ram.

No. 437 /DR(S)/2013

Sri **Sita Ram**, Civil Judge, Junior Division, Rampur to be Civil Judge, Junior Division, Muzaffar Nagar vice Sri Sanjay Kumar-IV.

No. 438 /DR(S)/2013

Sri **Sanjay Kumar-IV**, Civil Judge, Junior Division, Muzaffar Nagar to be Additional Civil Judge, Junior Division, Muzaffar Nagar.

No. 439 /DR(S)/2013

Sri **Alok Kumar Srivastava**, Additional Civil Judge, Junior Division, Muzaffar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. Mitali Govind Rao.

No. 440 /DR(S)/2013

Smt. **Mitali Govind Rao**, Judicial Magistrate, First Class, Muzaffar Nagar to be Additional Civil Judge, Junior Division, Muzaffar Nagar.

No. 441 /DR(S)/2013

Km. **Alka Chaudhary**, Additional Civil Judge, Junior Division, Muzaffar Nagar to be Civil Judge, Junior Division, Chandpur (Bijnor) vice Sri Chandra Mohan Chaturvedi.

No. 442 /DR(S)/2013

Sri **Chandra Mohan Chaturvedi**, Civil Judge, Junior Division, Chandpur (Bijnor) to be Civil Judge, Junior Division, (East), Ballia vice Sri Ravi Kant Yadav.

No. 443 /DR(S)/2013

Sri **Ravi Kant Yadav**, Civil Judge, Junior Division (East), Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Sri Dibyanand.

No. 444 /DR(S)/2013

Sri **Dibyanand**, Judicial Magistrate, First Class, Ballia to be Additional Civil Judge, Junior Division, Ballia.

No. 445 /DR(S)/2013

Sri **Kamal Singh**, Additional Civil Judge, Junior Division, Rae Bareli to be Additional Civil Judge, Junior Division, Sadabad (Hathras).

No. 446 /DR(S)/2013

Sri **Vijay Kumar-IV**, Judicial Magistrate, First Class, Sant Kabir Nagar to be Additional Civil Judge, Junior Division, Bulandshahar.

No. 447 /DR(S)/2013

Sri **Dinesh Kumar-II**, Additional Civil Judge, Junior Division, Bulandshahar to be Additional Civil Judge, Junior Division, Bijnor.

No. 448 /DR(S)/2013

Sri **Avinash Kumar Singh**, Civil Judge, Junior Division, Siddharth Nagar to be Civil Judge, Junior Division, Chhata (Mathura) vice Sri Kuldeep Singh-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhat (Mathura).

No. 449 /DR(S)/2013

Sri **Kuldeep Singh-III**, Civil Judge, Junior Division, Chhata (Mathura) to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 450 /DR(S)/2013

Sri **Ratnesh Deep Kamal Anand**, Judicial Magistrate, First Class, Siddharth Nagar to be Additional Civil Judge, Junior Division, Duddhi (Sonbhadra).

No. 451 /DR(S)/2013

Sri **Devashish**, Additional Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division, Duddhi (Sonbhadra) vice Sri Ram Lal-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 452 /DR(S)/2013

Sri **Ram Lal-II**, Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur.

No. 453 /DR(S)/2013

Sushri **Archana Tewari**, Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Om Prakash-VIII.

No. 454 /DR(S)/2013

Sri **Om Prakash-VIII**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge, Junior Division, Varanasi.

No. 455 /DR(S)/2013

Sri **Sunil Kumar-III**, Additional Civil Judge, Junior Division, Varanasi is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 456 /DR(S)/2013

Sri **Dinesh Kumar Gautam**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 457 /DR(S)/2013

Sri **Chinta Ram**, Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Additional Civil Judge, Junior Division, Faizabad.

No. 458 /DR(S)/2013

Sri **Shushil Kumar Verma**, Additional Civil Judge, Junior Division, Faizabad to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 459 /DR(S)/2013

Sri **Vijay Kumar-III**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur to be Additional Civil Judge, Junior Division, Etah.

No. 460 /DR(S)/2013

Sri **Kamesh Shukla**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North), Sultanpur vice Sri Saroj Kumar Yadav.

No. 461 /DR(S)/2013

Sri **Saroj Kumar Yadav**, Civil Judge, Junior Division (North), Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Sri Deep Kant Mani.

No. 462 /DR(S)/2013

Sri **Deep Kant Mani**, Judicial Magistrate, First Class, Sultanpur to be Civil Judge, Junior Division, Fatehabad (Agra) vice Sri Gulam Mustafa.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

No. 463 /DR(S)/2013

Sri **Gulam Mustafa**, Civil Judge, Junior Division, Fatehabad (Agra) to be Civil Judge, Junior Division, Jaunpur vice Sri Abhimanyou Singh.

No. 464 /DR(S)/2013

Sri **Abhimanyou Singh**, Civil Judge, Junior Division, Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Anil Kumar-VIII.

No. 465 /DR(S)/2013

Sri **Anil Kumar-VIII**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, Shahganj sitting at Jaunpur vice Sri Prabhat Kumar Yadav.

No. 466 /DR(S)/2013

Sri **Prabhat Kumar Yadav**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur to be Additional Civil Judge, Junior Division, Jaunpur.

No. 467 /DR(S)/2013

Dr. Sunil Kumar Singh-IV, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Pharenda (Maharajganj) vice Sri Janardan Prasad Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pharenda (Maharajganj).

No. 468 /DR(S)/2013

Sri **Janardan Prasad Yadav**, Civil Judge, Junior Division, Pharenda (Maharajganj) to be Additional Civil Judge, Junior Division, Hamirpur.

No. 469 /DR(S)/2013

Sri **Vishnu Deo Singh**, Additional Civil Judge, Junior Division, Sultanpur to be Additional Civil Judge, Junior Division, Allahabad.

No. 470 /DR(S)/2013

Smt. **Ankita Dubey**, Additional Civil Judge, Junior Division, Allahabad to be Additional Civil Judge, Junior Division, Firozabad.

No. 471 /DR(S)/2013

Sri **Rakesh Kumar-VII**, Additional Civil Judge, Junior Division, Firozabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Firozabad vice Sri Satyajeet Pathak.

No. 472 /DR(S)/2013

Sri **Satyajeet Pathak**, Judicial Magistrate, First Class, Firozabad to be Civil Judge, Junior Division, Firozabad vice Smt. Kalpana-II.

No. 473 /DR(S)/2013

Smt. **Kalpana-II**, Civil Judge, Junior Division, Firozabad to be Additional Civil Judge, Junior Division, Etah.

No. 474 /DR(S)/2013

Sri **Prem Prakash Jaiswal**, Additional Civil Judge, Junior Division, Sultanpur to be Additional Civil Judge, Junior Division, Unnao.

No. 475 /DR(S)/2013

Sri **Prashant Kumar-II**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division, Nawabganj (Bareilly) vice Sri Rajeev Kumar-II.

No. 476 /DR(S)/2013

Sri **Rajeev Kumar-II**, Civil Judge, Junior Division, Nawabganj (Bareilly) to be Additional Civil Judge, Junior Division, Mathura.

No. 477 /DR(S)/2013

Sri **Praveen Kumar Tyagi**, Additional Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Sri Rishi Kumar.

No. 478 /DR(S)/2013

Sri **Rishi Kumar**, Judicial Magistrate, First Class, Mathura to be Civil Judge, Junior Division, Mathura vice Amarjeet.

No. 479 /DR(S)/2013

Sri **Amarjeet**, Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Smt. Parul Anjor.

No. 480 /DR(S)/2013

Smt. **Parul Anjor**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Sri Ravish Kumar Attri.

No. 481 /DR(S)/2013

Sri **Ravish Kumar Attri**, Civil Judge, Junior Division (East), Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Manoj Kumar-I.

No. 482 /DR(S)/2013

Sri **Manoj Kumar-I**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division (North), Lucknow vice Sushri Rashmi Singh.

No. 483 /DR(S)/2013

Sushri **Rashmi Singh**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sushri Shraddha Tiwari.

No. 484 /DR(S)/2013

Sushri **Shraddha Tiwari**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sri Narendra Pal Rana.

No. 485 /DR(S)/2013

Sri **Narendra Pal Rana**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Apoorv Singh.

No. 486 /DR(S)/2013

Sri **Apoorv Singh**, Judicial Magistrate, First Class, Lucknow to be Additional Civil Judge, Junior Division, Lucknow.

No. 487 /DR(S)/2013

Sri **Sudesh Kumar**, Additional Civil Judge, Junior Division, Lucknow to be Civil Judge, Junior Division, Bisauli (Budaun) vice Sri Shiv Kumar-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bisauli (Budaun).

No. 488 /DR(S)/2013

Sri **Shiv Kumar-III**, Civil Judge, Junior Division, Bisauli (Budaun) to be Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) vice Sri Ram Karan Yadav.

No. 489 /DR(S)/2013

Sri **Ram Karan Yadav**, Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) to be Civil Judge, Junior Division, Ghaziabad vice Sri Sunil Singh.

No. 490 /DR(S)/2013

Sri **Sunil Singh**, Civil Judge, Junior Division, Ghaziabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghaziabad vice Smt. Anju Kamboj.

No. 491 /DR(S)/2013

Smt. **Anju Kamboj**, Judicial Magistrate, First Class, Ghaziabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Prashant Kumar Singh.

No. 492 /DR(S)/2013

Sri **Prashant Kumar Singh**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Basti.

No. 493 /DR(S)/2013

Sri **Ravi Yadav**, Additional Civil Judge, Junior Division, Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Sri Vinay Arya.

No. 494 /DR(S)/2013

Sri **Vinay Arya**, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge, Junior Division, Jhansi.

BY ORDER OF THE COURT,

sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 130/DR(S)/2013: Allahabad: Dated: April 08, 2013

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Deputy Inspector General, Central Bureau of Investigation, 7, Nawal Kishore Road, Lucknow Region, Lucknow.
7. The Director, Pollution and Forest Department, Government of India, Bikaner House, Sahajahanpur Road, New Delhi.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 15th April, 2013 and they shall proceed to take over charge of their new postings after availing usual joining time as per rules.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

10. The Secretary, Law & Justice (Department of Justice), Government of India, New Delhi.
11. The Secretary, Karmik, Lok Shikayat and Pension Mantralaya, Government of India, New Delhi.
12. The Secretary, Ministry of Human Resources and Development, Government of India, New Delhi.
13. The Secretary, Forest & Pollution, U.P, Lucknow..
14. The Secretary, U.P. Pollution Control Board, Pragati Kendra, Kapporthala Complex, Aliganj, Lucknow.
15. Department of Science & Pollution, Uttar Pradesh, Lucknow.
16. The Inspector General of Police (C.B.I.), Lodi Road, New Delhi.
17. All the District Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
18. All the Chief Judicial Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
19. The Chief Metropolitan Magistrate, Kanpur Nagar (Through the District Judge information available on Email).
20. The Treasury Officer, Bareilly.
21. The Deputy Registrar(G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees for newly created outlying court Faridpur (Bareilly).
22. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
23. The Home Secretary, Government of Uttar Pradesh, Lucknow.
24. The Director General of Police, Uttar Pradesh, Lucknow.
25. The Director of Prosecution, Uttar Pradesh, Lucknow.
26. The Account Officer, A.G.U.P., G.E.-8 Section, Allahabad.
27. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
28. The Registrar (Confidential), High Court, Allahabad.
29. The Joint Registrar (Inspection), High Court, Allahabad.
30. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
31. The Joint Registrar (Budget), High Court, Allahabad.
32. The Joint Registrar (Misc.), High Court, Allahabad.
33. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
34. The Section Officer (Admin.H) Section, High Court, Allahabad.
35. The Section Officer (Admin. C) Section, High Court, Allahabad
36. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
37. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**